

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETY-SEVENTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Ninety-seventh Report.

2. The Committee met on the 7th November, 1966 to consider allotment of time to the Resolutions set down in the List of Business for Thursday, the 10th November, 1966.

3. The Members whose Resolutions had been included in the List of Business for the 10th November, 1966 had been invited to present their views on the Resolutions before the Committee. Dr. Ranen Sen and Sarvashri Sinhasan Singh and Indrajit Gupta attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Nationalisation of banks.	1 hours 15 minutes
(2) Resolution regarding Interim Report of Administrative Reforms Commission.	2 hours.
(3) Resolution regarding Metropolitan development schemes in Calcutta.	1 hour.

New Delhi;

November 7, 1966.

Kartika 16, 1888 (Saka).

S. V. KRISHNAMOORTHY RAO,

Chairman,

*Committee on Private Members'
Bills and Resolutions.*